

**Central Administrative Tribunal
Principal Bench**

**OA No.982/2017
M.A. No.1047/2017**

New Delhi, this the 24th day of March, 2017

**Hon'ble Mr. P.K. Basu, Member (A)
Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

1. Smt. Lalita Rani, Age 63 years
D/o late Lachman Dass,
Retired as TGT (N.Sc.) Gargi SKV
Green Park Extension, New Delhi-16
R/o Vipul Gardens, NH-8, Tower No.6,
Flat No.005, Ground Floor, Dharuhera,
Distt. Rewari (Haryana).
2. Smt. Manju Syal, Age 61 years
D/o Sh. P. Tandon,
Retired as TGT (N.Sc) Gargi SKV,
Green Park Extension, New Delhi-16
R/o D-14, Green Park Extension,
New Delhi – 110 016.
3. Shiv Kumar Tyagi, Age 58 years,
S/o late Sh. Harsarn Singh Tyagi,
Working as PGT (Pol Sci) GBSSS
Avantika No.2, Rohini,
R/o LIG Flat 53, Pkt-7, Sector-2,
Rohini, Delhi – 110 085.
4. Balbinder Singh
S/o Sh. Pritam Singh,
Working as Drawing Teacher, GBSSS
A-Block, Janak Puri, New Delhi – 58
R/o DA-48F, Hari Nagar,
New Delhi – 64.
5. Jagvir Singh Dhariwal
S/o Sh. Mehar Singh
Working as P.G.T. (Skt.), GBSSS
A-Block, Janak Puri, New Delhi – 58
R/o WZ-144, Plot No.116B,
Hari Nagar, New Delhi – 110 064.

6. Smt. Sunita Sharma, Aged-60 years,
w/o Sh. Pramod Shekhar,
Working as PGT (English), Gargi SKV
Green Park Extension, New Delhi -16
R/o W-16, 1st Floor, Green Park Main,
New Delhi – 110 016.
7. Smt. Kundrupa Vashisht, Aged-61 years,
W/o Sh. Narender Vashisht,
Working as Lect. Biology,
Govt. Co-Ed. S.S. School,
R.K. Puram, Sector 5, New Delhi – 22
R/o W-9, Green Park Main, 1st Floor,
New Delhi – 110 016.
8. Smt. Vandana Narang, Aged-58 years,
W/o Sh. K.P. Narang,
Working as Lect. English, GSR SKV,
C-Block, Defence Colony, New Delhi-24
R/o P-22, G.F. South Extn., Part-2,
New Delhi – 110 049.
9. Tajpal Singh Tyagi,
S/o Sh. Ram Niwas Tyagi,
Working as P.G.T. (Pol. Sci) PCR SBV
Pkt-2, Mayur Vihar-I, Delhi – 91,
R/o B-324, Sector -2, Vaishali,
Ghaziabad (UP).
10. Smt. Savita Rani Mithal, Aged-60 years,
W/o Sh. Munish Mithal,
Working as TGT (N.Sc) J.D. SKV,
Mayur Vihar, Phase-I, Pkt-2, Delhi
R/o C-62, Sector 19, Noida (UP). ...Applicants

(By Advocate: Sh. Yogesh Sharma)

Versus

1. Govt. of NCT of Delhi
Through the Chief Secretary,
New Secretariat, New Delhi.
2. The Director of Education,
Govt. of NCT of Delhi,
Old Secretariat, Delhi.

3. Deputy Director,
Directorate of Education,
District South, R.K. Puram,
Sec-3, New Delhi.
4. Deputy Director,
Directorate of Education,
District West B, G Block,
Vikas Puri, New Delhi.
5. Deputy Director,
Directorate of Education,
District North-West, FU Block,
Pitampura, New Delhi.
6. Deputy Director,
Directorate of Education,
District South West,
C-4, Vasant Vihar, New Delhi.
7. Deputy Director,
Directorate of Education,
District South East, C-Block,
Defence Colony, New Delhi.
8. Deputy Director,
Directorate of Education,
District East, R.S. Vidyalaya,
Anand Vihar, Delhi – 92.

ORDER (Oral)

By Hon'ble Mr. P.K. Basu, Member (A):

Heard the learned counsel for the applicants.

2. MA No.1047/2017 filed for joining together is allowed.
3. It is seen that the applicants served a Legal Notice dated 06.02.2017 on the respondents. However, the respondents have

neither responded to the said Legal Notice nor passed any orders thereon till date.

4. In the circumstances, the OA is disposed of at the admission stage, without going into the merits of the case, by directing the respondents to consider the legal notice dated 06.02.2017 got issued by the applicants and to pass appropriate speaking and reasoned orders thereon, in accordance with law, within a period of 90 days from the date of receipt of a copy of this order. No order as to costs.

(Dr. Brahm Avtar Agrawal)
Member (J)

(P.K. Basu)
Member (A)

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